

Annexure-7

Name of the corporate debtor: Sunstar Realty Development Limited; Date of commencement of CIRP: 10-07-2026; List of creditors as on: 08-08-2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted		Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim							
1	Assistant Commissioner, CGST & C.Ex., Div-III, Mumbai South Commissionerate	Central	31-07-2026	2,30,51,769.00	2,30,51,769.00	Unsecured	No		0.00	0.00	0.00	0.00	
2	Assistant Commissioner of Income-tax, Circle-4(3)(1), Mumbai	Central	06-08-2026	32,99,49,964.00	32,99,49,964.00	Unsecured	No		0.00	0.00	0.00	0.00	
	Total			35,30,01,733.00	35,30,01,733.00			0	0.00	0.00	0.00	0.00	

Note: (1) The admission of the claim is based on the records and documents presently available with the IRP/RP and shall remain subject to verification and reconciliation with the books of account of the Corporate Debtor and the records/information made available by the Suspended Board of Directors.